

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2016**

**Dated: 21<sup>st</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Tamil Nadu Spinning Mills Association**

**.... Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Kumar Mihir**

**Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1**

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **09.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

mk/vt

**(I.J. Kapoor)  
Technical Member**